

## BUSINESS ADVISORY COMMITTEE

### Forty-seventh Report\*

(SECOND LOK SABHA)

The Business Advisory Committee held a sitting on Tuesday, the 9th February, 1960.

2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item:—

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|--|----------|
| (1) The Administration of Evacuee Property (Amendment) Bill, 1959 ( <i>Consideration and passing</i> )                       | 3 hours  |
| (2) The Displaced Persons (Compensation and Rehabilitation) Second Amendment Bill, 1959 ( <i>Consideration and passing</i> ) | 3 hours  |
| (3) Consideration of Rajya Sabha Amendment to the Dowry Prohibition Bill, 1959   | 3 hours  |
| (4) Debate on the President's Address  | 20 hours |

NEW DELHI,

The 9th February, 1960.

M. ANANTHASAYANAM AYYANGAR,

Speaker.

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\*The following motion was moved by Shri Satya Narayan Sinha and was adopted by the House on the 10th February, 1960:—

“That this House agrees with the Forty-seventh Report of the Business Advisory Committee presented to the House on the 9th February, 1960.”